NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
No. CP(IB) No.79/ BB/ 17	-	For settlement	Rule 6 of IB	Krupa Polymers(India) Pvt Ltd Vs Shashi Distileries Packaging Pvt Ltd.	

			SIGNATURE
SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	
	Akshay Jain 9036789829	RESPONDENT	Albhard.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Memo is filed for withdrawal of the Main Petition with a liberty to file fresh application in case Corporate Debtor fails to take with sufficient instalments as per settlement. Memo is recorded, permission is granted to the Petitioner to withdraw the Petition. Petition is dismissed as withdrawn with a liberty to file fresh application, in case Corporate Debtor commits default in paying future instalment as per settlement vide separate order.

Member (T)

Member (J)